

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that in order to take up old Criminal Appeals and the Criminal Appeals in which the accused is/are in custody, Special Benches are formed to hold sitting on working Saturdays i.e. on 03/02/2018 and 17/02/2018. The Special Benches will take up the matters notified on the Board, as follows :

I

On 03.02.2018, the Division Bench comprising of The Hon'ble **Shri Justice C. V. BHADANG** and The Hon'ble **Shri Justice PRITHIVIRAJ K. CHAVAN** will take up Criminal Appeals as per notified board, in Court Room No. 3

II

On 03.02.2018, soon after the judicial work of the Division Bench is over, The Hon'ble **Shri Justice C. V. BHADANG** and The Hon'ble **Shri Justice PRITHIVIRAJ K. CHAVAN** will sit singly in Court Room No. 3 and 2 respectively and will take up the matters as per the notified board.

By order

Sd/-

(Kiran A. Bagi)

Panaji, Goa

Date : 29-01-2018

Registrar Judicial